

## Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Advance Home and Personal Care Limited; Date of commencement of Liquidation: 6 October, 2021; List of stakeholders as on: 3 December 2021

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors	2	323,078,162.31	1	294,111,730.31	0	28,966,432.00	0	1	
4	Unsecured financial creditors								2	
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
7	Operational creditors (Government Dues)								5	
8	Operational creditors (other than Workmen, Employees and Government Dues)								6	
9	Other stakeholders, if any, (other than financial creditors and operational creditors)								7	
<b>Total</b>		<b>2</b>	<b>323,078,162.31</b>	<b>1</b>	<b>294,111,730.31</b>	<b>0</b>	<b>28,966,432.00</b>	<b>0</b>		

## Annexure-1

Name of the Corporate Debtor: Advance Home and Personal Care Limited; Date of commencement of Liquidation: 6 October, 2021; List of stakeholders as on: 3 December 2021

## List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No?)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	30-Oct-21	294,111,730.31	294,111,730.31	Cash Credit Term Loan Charges	294,111,730.31	Yes	First charge on entire movable and fixed assets of the company i.e. 1. Plant & Machinery at Plot No. 107-108, Village Raipur, Bhagwanpur, Roorkee, Uttarakhand-247667 (Khasra No. 107, Khatauni No. 00086) 2. Factory Land (6,014 sq.mts.) and Building at Plot No. 107-108, Village Raipur, Bhagwanpur, Roorkee, Uttarakhand-247667 (Khasra No. 107, Khatauni No. 00086)	-	100	-	-	-	-	

2	Capri Global Capital Ltd	03-Nov-21	28,966,432.00	-	NA	NA	NA	NA	NA	NA	-	-	28,966,432.00	-	Proof submitted - Rejected 1. Loan Application Form 2. Sanction Letter 3. Certified copy of the Board Resolution 4. Loan Agreement 5. Index of Charge 6. Foreclosure statement 7. Loan Account was declared as NPA 8. Demand Notice
Note: Wherever applicable, under Section 40 of the Code proofs have been rejected partly or wholly for reasons recorded in writing and communicated to the claimants directly.															

  
**ADVANCE HOME AND PERSONAL CARE LTD.**  
**IN LIQUIDATION**  
 by NCLT Order dated 6 October, 2021  
 CIN : U24243DL1985PLC021386